

Inspection Organisation of the Posts and Telegraphs Directorate; and

(b) whether the same have been enforced and if so, since when?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) No standards have been laid down for IPOs and IPOs(C) by the Inspection Organisation of the P&T Directorate. Revision of the existing standards is under examination of a study group appointed for the purpose

(b) Does not arise

Salary of State Governors

6003. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state the number of State Governors and their names with their salaries and other allowances?

The Minister of Home Affairs (Shri Y. B. Chavan): A statement giving the information is laid on the Table of the House [Placed in Library. See No LT-1098/67]

अहिन्दी-भाषी राज्यों में हिन्दी शिक्षक प्रशिक्षण कालेज

6004 श्री रामचन्द्र बीरप्पा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि अहिन्दी-भाषी राज्यों में इस समय कितने-कितने हिन्दी शिक्षक प्रशिक्षण कालेज चल रहे हैं ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री बागवत लाल आजाद) : तीसरी पंचवर्षीय आयोजना के अन्त तक शत प्रतिशत केन्द्रीय सहायता से अहिन्दी भाषी राज्यों में खोले गये हिन्दी शिक्षक प्रशिक्षण कालेजों की संख्या

धीरे-धीरे इस समय भी चल रहे हैं इस प्रकार है :—

आन्ध्र प्रदेश	2	गजरात	1
केरल	3	मद्रास	1
मैसूर	3	उड़ीसा	1
पश्चिम बंगाल	1	मस्य	1 (इस वर्ष से कार्य शुरू करने की सम्भावना है) ।

इसके अतिरिक्त महाराष्ट्र में पाच हिन्दी शिक्षक प्रशिक्षण केन्द्र भी खोले गये हैं जो वृन्धियादी प्रशिक्षण कालेजों में सम्बद्ध हैं। केरल में एक अतिरिक्त शिक्षक प्रशिक्षण कालेज खोलने की भी मजूरी दे दी गई है जिसके इस वर्ष में काम शुरू कर देने की सम्भावना है।

Archaeological Excavations under Sanskrit University, Varanasi

6005. Shri Ranjit Singh: Will the Minister of Education be pleased to state

(a) whether the Archaeological Survey of India deputed any of its officers to the Sanskrit University, Varanasi for conducting certain archaeological excavations,

(b) if so, the particulars thereof;

(c) the total expenditure on the excavations to date;

(d) whether any assessment of the work of excavations carried out so far has been made, and

(e) if so, a brief account thereof?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) and (b). Yes, Sir Shri R. B. Narain, Technical Assistant (formerly designated as Exploration Assistant) was deputed on Foreign Service terms to the Varanaseya Sanskrit Vishwavidyalaya, Varanasi, as Director of Excavation Under his direction, the University conducted excavation at

Mason, in District Ghazipur during the years 1964-65 and 1965-66.

(c) The expenditure on excavation has been incurred by the University. As such, the amount spent on this work is not known. A grant-in-aid amounting to Rs. 2,500/- was, however, given by the Government of India for this work during 1964-65.

(d) Yes, Sir. During the course of the excavation, the work was also inspected by one of the Directors of the Archaeological Survey of India. A summary report of the work, for each season, is being published in *Indian Archaeology*.—A Review, respectively for 1964-65 and 1965-66.

(e) Excavation revealed an occupational sequence of four cultural periods extending from the pre-Northern Black Polished Ware Horizon (circa 800 B.C.) through Northern Black Polished Ware Sunga and Kushan strata to the Gupta levels (circa A.D. 500).

विद्रोहियों मित्रों तथा नागा लोगों की समस्या
6006 श्री श्री० प्र० त्यागी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि नागा विद्रोह तथा मित्रों विद्रोह का वह अन्तर क्या है, जिससे विद्रोही नागाओं के साथ बातचीत चलाने के लिये सरकार बाध्य हो जाती है जबकि वह विद्रोही मित्रों लोगों के साथ बातचीत करने की तैयार नहीं होती ?

गृह-कार्य मंत्री (श्री यशबन्तराव चव्हाण) : सरकार के विचार में दो विभिन्न वर्गों की ऐसी विशेष राजनीतिक समस्याओं के बीच किसी तुलना से उसको अपनी नीति निर्धारण के लिए कोई विचारपूर्ण आधार प्राप्त हो सकता है प्रत्येक की ऐतिहासिक पृष्ठ भूमि अलग-अलग हो और जो अलग-अलग समय पर उत्पन्न हुई हों। इन दोनों मामलों के बारे में सरकार का दृष्टिकोण सख्त में सख्त समय पर बताया जा चुका है।

State Battalions on Deputation to Border Areas

6007. श्री K. R. Singh Deo:
श्री D. N. Deb:
श्री D. Amat:

Will the Minister of Home Affairs be pleased to state:

(a) the policy of Government in regard to sending Battalions of different State Military Police on deputation to border areas,

(b) how long they are kept in the forward areas,

(c) whether any special consideration is given to them in regard to their leave and if so, what, and

(d) what other facilities are given to them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Armed Police battalions of States are deputed to Border and other areas of the country as and when need arises, and depending on availability of reserves

(b) Normally for a period of three years.

(c) The personnel of such battalions are entitled to leave according to the rules of the State Governments

(d) Deputation allowance, free rations free railway passage once a year and free medical attention are among the benefits enjoyed by them

Military Police Battalion of Orissa

6008. श्री R. R. Singh Deo:
श्री D. N. Deb:
श्री D. Amat:

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the 1st Battalion of Orissa Military Police was taken on deputation and sent to Assam for six months in 1962;

(b) whether their stay was extended for six months bringing it to one year;